

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF SEPTEMBER, 2017**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>M A I N C A S E S :-</b>	01.09.2017									30.09.2017
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	9071	0	0	56	56	0	0	39	39	9088
2	CIVIL SECOND APPEAL	4462	0	0	91	91	0	0	23	23	4530
3	EXECUTION FIRST APPEAL	54	0	0	0	0	0	0	0	0	54
4	EXECUTION SECOND APPEAL	13	0	0	0	0	0	0	1	1	12
5	CIVIL MISC. APPEAL	22963	0	18	578	596	0	10	261	271	23288
6	CIVIL REVISION	474	0	0	13	13	0	0	7	7	480
7	CIVIL REVIEW	738	0	68	38	106	0	41	15	56	788
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	128	0	21	0	21	0	21	0	21	128
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	13	0	0	0	0	0	7	0	7	6
12	INCOME TAX APPEAL	211	0	102	0	102	0	178	0	178	135
13	WEALTH TAX APPEAL	5	0	0	0	0	0	2	0	2	3
14	SALES TAX REVISION	306	0	0	28	28	0	0	2	2	332
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	81	0	0	0	0	0	0	4	4	77
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	19	0	0	1	1	0	0	0	0	20
19	COMPANY APPLICATION	218	0	0	6	6	0	0	27	27	197
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	47	0	0	0	0	0	0	0	0	47
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	35	0	1	0	1	0	1	0	1	35
24	SPECIAL APPEAL (WRITS)	1787	0	211	0	211	0	189	0	189	1809
25	CIVIL CONTEMPT	2409	0	35	177	212	0	12	259	271	2350
26	CIVIL WRITS	55718	0	84	2076	2160	0	100	1133	1233	56645
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	617	0	1	7	8	0	1	3	4	621
29	CIVIL REFERENCE	1	0	0	0	0	0	0	0	0	1
	<b>TOTAL (A)</b>	<b>99380</b>	<b>0</b>	<b>541</b>	<b>3071</b>	<b>3612</b>	<b>0</b>	<b>562</b>	<b>1774</b>	<b>2336</b>	<b>100656</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19872	0	26	153	179	0	73	119	192	19859
3	CRIMINAL REVISION	7019	0	0	143	143	0	1	130	131	7031
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	9775	0	0	555	555	0	0	476	476	9854
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	882	0	0	1606	1606	0	0	1535	1535	953
6	CRIMINAL CONTEMPT	21	0	0	0	0	0	0	0	0	21
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	21	0	22	0	22	0	21	0	21	22
9	CRIMINAL LEAVE TO APPEAL	1175	0	6	42	48	0	5	36	41	1182
10	CRIMINAL WRITS	577	0	0	68	68	0	1	53	54	591
	<b>TOTAL (B)</b>	<b>39345</b>	<b>0</b>	<b>54</b>	<b>2567</b>	<b>2621</b>	<b>0</b>	<b>101</b>	<b>2349</b>	<b>2450</b>	<b>39516</b>
	<b>TOTAL (A+B)</b>	<b>138725</b>	<b>0</b>	<b>595</b>	<b>5638</b>	<b>6233</b>	<b>0</b>	<b>663</b>	<b>4123</b>	<b>4786</b>	<b>140172</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	132	0	0	15	15	0	0	20	20	127
2	LEAVE TO APPEAL TO S.C.	0	0	0	0	0	0	0	0	0	0
3	CIVIL TRANS. APPLICATION	169	0	0	24	24	0	0	9	9	184
4	CRIMINAL TRANSFER	75	0	0	9	9	0	0	6	6	78
	<b>TOTAL (C)</b>	<b>376</b>	<b>0</b>	<b>0</b>	<b>48</b>	<b>48</b>	<b>0</b>	<b>0</b>	<b>35</b>	<b>35</b>	<b>389</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>139101</b>	<b>0</b>	<b>595</b>	<b>5686</b>	<b>6281</b>	<b>0</b>	<b>663</b>	<b>4158</b>	<b>4821</b>	<b>140561</b>